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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 925/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2017

NAME OF THE PARTIES: Dewan Housing Finance Corporation Ltd  
V/s  
Chetak Lifespace Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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*Mr. Smit H. Shah  
i/b Shrivastav & Co  
For Petitioner*

ORDER

TCP No. 925/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel that they are likely to file Withdrawal  
Memo, list this matter for withdrawal of the Petition on 11.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)